

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. CP/139(MB)2023

IN THE MATTER OF

Patiala Bio Power Company Limited

... Petitioner

Section 272 of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Shreya Mohapatra (VC)

For the Respondent: None present

ORDER

CP/139(MB)2023 – Counsel for the petitioner submits that a transfer application is already pending before the Principal Bench New Delhi and the same is posted for 05.07.2024. Thus, request is made for posting this matter on any subsequent date. In view of the request made, adjourned to **14.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/